

ITEM NO.17

Court 5 (Video Conferencing)

SECTION IV-C

WWW.LIVELAW.IN  
S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).15495/2021

(Arising out of impugned final judgment and order dated 21-09-2021 in WP No.6509/2019 passed by the High Court Of M.P. Principal Seat At Jabalpur)

ASSOCIATION OF PRIVATE UNIVERSITIES MADHYA  
PRADESH & ANR.

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(IA No.124681/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.124683/2021-EXEMPTION FROM FILING O.T. )

Date : 01-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Siddharth R. Gupta, Adv  
Mr. Mrigank Prabhakar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

Tag along with Civil Appeal No. 9289/2019.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master